

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 12.09.2018 (Wednesday)

Court – II

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No.365 of 2017	VenkatSudhakarSattur Vs. Dictasol (India) Pvt. Ltd.& Ors.	Dr. K. S. Ravichandran S. Manjula Devi	B. V. Satish

For Admission (After Notice)

2.	Comp. App. (AT) No. 09 of 2018	Rachakonda Siva Kumar Vs. Zetatek Engineering Systems Pvt. Ltd. & Ors.	D. Abhinav Rao	Abhinav MandeepKalra (R-1)
3.	Comp. App. (AT) No. 24 of 2018	Moturi Srinivas Prasad Vs. Nandan Renewable Energies Ltd. & Anr.	Y Suryanarayana	D. Abhinav Rao
4.	Comp. App. (AT) No. 216 of 2018	Kanodia Knits Pvt. Ltd. Vs. Registrar of Companies	Abhishek Anand	Shankh Sen Gupta
5.	Comp. App. (AT) 247 of 2018	AkulaNagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	P.S. Singh

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Balvinder Singh
11/9/2018

By Order

[Signature]
Joint Registrar

11/9/18